

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3145
ANSWERED ON:11.02.2014
UTILISATION OF FUNDS BY NGOS
Ahmed Shri Sultan ;Singh Baba Shri K.C.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of Non-Governmental Organisations (NGOs) and Voluntary Organisations (VOs) which have been provided financial assistance under various schemes run by the Ministry in various States of the country during each of the last three years and the current year, State-wise;
- (b) the machinery available with the Government to monitor the utilization and detect misutilisation of funds by these NGOs/VOs;
- (c) the names of the NGOs/VOs found involved in irregularities such as misuse of funds etc. during the said period, State-wise; and
- (d) the action taken by the Government against these NGOs/VOs, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT)

- (a) the details of NGOs and VO who have been provided financial assistance under various schemes, State-wise, are given in the Annexure.
- (b) The utilization of financial assistance provided by the Ministry for projects implemented through the NGOs/VOs is monitored through the NGOs/VOs is monitored through utilization certificates, audited statements and the inspection reports of the State Governments recommending the projects. Inspections are also carried out by the National Institutes and the officers of the Ministry as and when required. The Ministry also gets independent evaluation done of schemes and projects implemented by the Ministry. In the event of proven misappropriation of funds by an NGO/VO, the Ministry initiates action to blacklist the NGO/VO.
- (c) The following NGOs were found to have involved in irregularities during the last three years:
 - (i) Saint Sainath Modern Public Shiksha Samiti, Delhi.
 - (ii) Adhunik Vidya Mandir Avam Junior High School Samiti, Uttar Pradesh
 - (iii) Manov Utan Samiti Basit Kahria, Uttar Pradesh.
 - (iv) Viklang Seva Samiti Basupru Bankat Sagri, Uttar Pradesh
 - (v) Sewashram Samiti, Uttar Pradesh
- (d) The NGO mentioned at (i) above has been blacklisted. Grants to the NGO at (ii) above has been stopped and the matter is sub-judice. Certificates in respect of (iii) to (v) above have been cancelled and revoked.